

GOVERNMENT OF INDIA
MINISTRY OF CULTURE

RAJYA SABHA

UNSTARRED QUESTION No.664
TO BE ANSWERED ON 05.02.2026

PUBLIC LIBRARY INFRASTRUCTURE

664. SHRI ANTHIYUR P. SELVARASU

Will the Minister of CULTURE be pleased to state:

- a) whether Government has reviewed public library infrastructure gaps and access limitations in Erode district, Tamil Nadu, including rural areas in Anthiyur and Nambiyur;
- b) if so, the details of Government modernisation support, book procurement, digital library initiatives, staffing support and monitoring actions carried out in the district; and
- c) the steps proposed to be taken by Government to improve library services, expand rural reading access and strengthen knowledge outreach in the said district?

ANSWER

THE MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c) As per Article 246 of the Constitution of India, libraries fall under the State subject in the Seventh Schedule, with public libraries functioning under the administrative control of the respective State or Union Territory authorities.

However, Raja Rammohun Roy Library Foundation (RRRLF), an autonomous body under the Ministry of Culture, provides financial assistance for development of public libraries across the country under its various approved schemes on the basis of the recommended application received from the respective state / UT.

Financial assistance of Rs.17,61,232/- has been released under various schemes of RRRLF for development of public libraries in respect of Erode district, Tamil Nadu for various activities including procurement of furniture, equipment, storage of books, establishment of differently abled corners, organizing National level seminar, workshop, training, awareness programme since 2020-21 till 2025-26.
